

**Non-Coverage of Debate on Private Members' Bills by T.V.**

8889. SHRI SAMAR GUHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether T.V. failed to broadcast the news on debate on two Members' Bills in the Lok Sabha re: holiday on Netaji birthday and renaming Andaman and Nicobar Islands, although all parties supported these two bills;

(b) whether AIR news broadcast also made scanty reference about the debate; and

(c) if so, facts thereabout and the reasons for ignoring such debates?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir. The news bulletins telecast from Delhi Doordarshan Kendra on 24th February, 1978 carried a half minute news story on the debate on the private Member's Bill regarding holiday on Netaji's birthday. The debate on the Bill on the renaming of Andaman and Nicobar Islands could not find a place in the news bulletins due to heavy news-fall.

(b) The debate was covered at some length in both English and Hindi reviews of the Lok Sabha proceedings on 24th February, 1978. It was also noticed by the 8 A.M. Hindi bulletin on 25th February, 1978.

(c) There is no deliberate attempt to ignore such debates. All important and news-worthy events and speeches made in both the Houses of Parliament are taken notice of in the news bulletins and in the review of the Parliamentary proceedings. It is, however, not always possible to include every happening and debate in Parliament either in the news bulletins or in the review of Parliamentary proceedings especially when there is heavy news fall.

आकाशवाणी जयपुर से तूफान से प्रभावित लोगों के राहत कार्यों सम्बन्धी समाचारों का प्रसारण न किया जाना

8890. श्री नाथू सिंह : क्या सूचना और प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी जयपुर केन्द्र के निदेशक के आदेश पर जनवरी के प्रथम सप्ताह में यह समाचार प्रसारित किया गया था कि तूफान से प्रभावित लोगों के राहत कार्यों सम्बन्धी कोई समाचार प्रसारित नहीं किया जायगा ;

(ख) यदि हाँ, तो क्या इसका निर्णय सरकार द्वारा लिया गया था ; और

(ग) क्या दक्षिण भारत के तूफान से प्रभावित हुए लोगों की सहायताार्थ जनता युवा मोर्चा द्वारा 22 जनवरी को क्रिकेट मैच आयोजित किया गया था जिसका समाचार आकाशवाणी से जानबूझ कर नहीं दिया गया था ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) समाचार को जानबूझ कर न देने का कोई प्रश्न नहीं था। सामान्यतया आकाशवाणी गैर सरकारी संगठनों द्वारा धनराशि इकट्ठी करने के लिए आयोजित किए जाने वाले प्रदर्शनों का प्रचार नहीं करती।

**Mistake in P.I.B. hand-out in Malayalam**

8891. SHRI NIRMAL CHANDRA JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) is it a fact that the Press Information Bureau hand-out in Malayalam

VP 321 dated the 6th February, 1976, speaking about the dubbing of regional language pictures states that Information and Broadcasting Minister I. K. Gujral has expressed his Government's intentions etc.; and

(b) actions taken against the concerned officer who while giving this despatch referred Shri Gujral as Information and Broadcasting Minister?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) Yes, Sir.

(b) Displeasure on the lapse made was conveyed to the defaulting officer.

**Director, Regional Research Laboratory, Jammu**

8892. **SHRI BALDEV SINGH JAS-ROTHIA:** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the present Director of the Regional Research Laboratory, Jammu, was appointed as Director straightway from Asstt. Director post without normal procedure of recruitment against the recommendations of Sarkar Committee; and

(b) if so, the reasons therefor?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) No, Sir. The post was advertised and the selection was made in accordance with the normal procedure.

(b) Does not arise.

**Purchase of Portfolio cases**

8893. **SHRI SYED KAZIM ALI MEERZA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many portfolio cases have been purchased by the Home Department and at what prices during the 1976-77 and 1977-78 upto the month of March;

(b) were they purchased by calling tender; and

(c) for whom the portfolio cases were purchased?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a)

<i>Year</i>	<i>No. of Purchased</i>	<i>Average price</i>
1976	54	Rs. 54
1977	70	Rs. 56
1978 (upto March)	35	Rs. 59

(b) No, Sir. The portfolio (brief) cases are not purchased in bulk, but in small lots. Under these circumstances, and as requirements vary, calling of tenders in respect of this item is not feasible.

(c) The brief cases are generally required for officers of the rank of Under Secretary and above.

**Code of Conduct for M.Ps.**

8894. **DR. RAMJI SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to frame a Code of Conduct for the Members of Parliament and

(b) when Government propose to bring a legislation requiring all the Members of Parliament to declare their assets annually?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a) Such a proposal has been examined off and on in the past. It is not now under active consideration.